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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6108/2021

LAC R N BIJARNIYA Petitioner

Through: Mr.Anurag, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikrant N. Goyal, Advocate

CORAM:

HON'BLE MR. JUSTICE SURESH KUMAR KAIT HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER 05.09.2022

- 1. It is already 5:15 PM. No time left.
- 2. Renotify on 14.12.2022.

SURESH KUMAR KAIT, J

SAURABH BANERJEE, J

SEPTEMBER 05, 2022

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